

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LILY JEWELLERY PRIVATE LIMITED (IN CIRP)
MANUFACTURING AND EXPORTING DIAMOND-STUDDED GOLD
JEWELLERY/ JEWELLERY RELATED ARTICLES

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Lily Jewellery Private Limited CIN: U36911MH2004PTC144344
2.	Address of the registered office	Unit No.503, BLOCK No.II, SEEPZ, SEEPZ SEZ, Andheri (E), Mumbai, Maharashtra, India, 400096
3.	URL of website	N.A
4.	Details of place where majority of fixed assets are located	There are no fixed assets available with the Corporate Debtor
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products /services sold in last financial year	There are no operations ongoing in the Corporate Debtor since 2014.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at cirp.lily@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.lily@gmail.com
10.	Last date for receipt of expression of interest	27.10.2025
11.	Date of issue of provisional list of prospective resolution applicants	06.11.2025
12.	Last date for submission of objections to provisional list	11.11.2025
13.	Date of issue of final list of prospective resolution applicants	21.11.2025

14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.11.2025
15.	Last date of submission of resolution plans	26.12.2025
16.	Process email id to submit Expression of Interest	cirp.lily@gmail.com

Date: 12.10.2025
Place: Mumbai

Sd/-
Mukesh Khathuria,
Resolution Professional of
Lily Jewellery Private Limited
Regn No.: IBBI/IPA-001/IP-P01216/2018-2019/11925
AFA valid till 31-Dec-25
Reg. Add:6B/1105 Sapphire Heights ,Lokhandwala Township,
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